

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3509/09/HDB/2017
NAME OF THE COMPANY	Inchem Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	Virtusa Software services Pvt Ltd
NAME OF THE RESPONDENT(S)	Inchem Laboratories Pvt Ltd
UNDER SECTION	9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bharath heddy For Sn. A. venustell	Delvocate	Marath in rain anaumiles	32

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. G. Bharath Reddy learned counsel for the petitioner and submit that objections have been complied with Registry and Registry is directed to give regular number after complying with the objections raised by the Registry. Post the case on 18.10.2017.

Member (Technical)

Member (Judicial)